

**CENTRAL ADMINISTRATIVE TRIBUNAL
PATNA BENCH
CIRCUIT SITTING AT RANCHI
OA/051/00027/19**

Date of Order: 08.01.2019

C O R A M

**HON'BLE MR. JAYESH V. BHAIKARIA, JUDICIAL MEMBER
HON'BLE MR. DINESH SHARMA, ADMINISTRATIVE MEMBER**

Udiyan Munda & 2 Ors., Applicants.

By Advocate: - None.

-Versus-

Union of India & Ors. Respondents.

- By Advocate: - Mr. V.K. Dubey

**O R D E R
[ORAL]**

Per J.V. Bhairavia, J.M.:- None for the applicants even on second call. It is noticed that the applicant no. 1 had earlier approached this Tribunal vide OA/051/00549/2018 for the same relief as contained in the present OA. The said OA was dismissed for default for appearance and non-prosecution vide order dated 24.10.2018. It is also noticed that no restoration application has been filed by the applicant.

2. Shri V.K. Dubey, Id. Counsel on receipt of advance copy appears on behalf of the respondents and submits that the same prayer has been sought which was prayed in the earlier OA.

3. Since none is present for the applicant even today, the OA is dismissed for non-prosecution.

[Dinesh Sharma]
Administrative Member
Sr. K.

[Jayesh V. Bhairavia]
Judicial Member

